

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.N.526/06

Wednesday this the 15th day of November 2006

C O R A M :

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

Suresh Kumar.P.K.,
S/o.late P.K.Krishnan Nair,
Perumalil House, Kakkad P.O.,
Piravom, Ernakulam District - 686 664.

...Applicant

(By Advocate Mr.R.Jayachandran)

Versus

1. Senior Superintendent of Post Offices,
R.M.S. E.K.Division, Kochi – 682 011.
2. Chief Post Master General,
Kerala Circle, Thiruvananthapuram – 33. ...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 15th November 2006 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant's case for compassionate appointment was rejected after due scrutiny by the Circle Relaxation Committee which met on 8.4.2003 and the applicant has received Annexure A-5 order dated 17.7.2003 stating that he was not eligible for appointment in the Department under the Dying in Harness Scheme. The applicant has just chosen to keep quiet and not even approached the respondents nor this Court for redress. In the MA 681/06, which has been filed to condone the delay of 719 days in filing the OA, it has been submitted that the applicant could not follow up the matter as his mother was laid up with paralysis and the medical certificate has been produced at Annexure MA 1, according to

.2.

which, the applicant's mother was discharged on 10.12.2004 and advised for follow up treatments and frequent check up. But there is no averment regarding the further delay from December, 2004 in filing this application. The applicant has chosen to keep silent. As far as compassionate appointment is concerned, it is intended to tide over the immediate crisis and relieve the family of the deceased from sudden financial distress. The applicant has approached before this Court after lapse of three years. I am not satisfied with the reasons given i.e. the mother's illness. The O.A is barred by limitation and therefore, stands dismissed.

(Dated the 15th day of November 2006)

Sath Nair
SATHI NAIR
VICE CHAIRMAN

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